

ALL-INDIA SERVICE OFFICERS SERVING OUTSIDE THE STATES TO WHOSE CADRE THEY BELONG

282. SHRI H. C. MATHUR: Will the Minister for HOME AFFAIRS be pleased to state:

(a) whether there are any All-India Service Officers serving in any of the States who do not belong to the cadre of that State; and

(b) if so, who are those officers and what are the terms of their deputation?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR):

(a) Yes.

(b) A statement giving the requisite information is placed on the Table of the House. [See Appendix IX, Annexure No. 83.]

SURVEY OF YOUTH ORGANISATIONS

283. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state:

(a) whether the survey of Youth Organisations has now been completed;

(b) the amount spent, so far, on this survey;

(c) whether any officer has been appointed to contact the Universities in this matter; and

(d) if so, who is that officer and what is his report?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) In April 1954, the Government decided to collect information through the State Governments about the Youth Welfare Organisations working in the country. All the State Governments, except three, have supplied this information.

(b) Nil.

(c) No.

(d) Does not arise.

SEPARATION OF AUDIT FROM ACCOUNTS

284. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to state:

(a) when the separation of Audit from Accounts in all Government departments is expected to be completed; and

(b) what are the difficulties, if any, which Government are experiencing in the matter?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): (a) and (b). As I stated in para. 36 of my Budget Speech on the 28th February 1955, a beginning will be made with the separation of Audit and Accounts in three major spending Departments with effect from the 1st April 1955. No difficulties as such have been met so far in introducing the scheme of separation but until sufficient experience of the progress of the experiment in these Departments is gained it is not possible to make an estimate of the time likely to be taken to extend the scheme in the remaining Departments.

STATE OFFICERS WORKING IN CENTRAL SECRETARIAT

285. SHRI H. C. MATHUR: Will the Minister for HOME AFFAIRS be pleased to state the number and ranks of officers on deputation from each State working in the Central Secretariat at present?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): A statement giving the required information in respect of the posts of Under Secretary and above in the Government of India Secretariat is placed on the Table. Similar information with regard to officers holding other posts is not readily available. [See Appendix IX, Annexure No. 84.]